

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD - BASIC TRAINING PROGRAMME - Junior Civil Judges - II Basic Course (3rd Spell) for 30 (out of 65) Junior Civil Judges (Batch-II) to undergo 3rd Spell of Basic Training for two (02) months i.e., from 25.03.2023 (Saturday) to 31.05.2023 (Wednesday) at Telangana State Judicial Academy, Secunderabad - *Relief Arrangements* - ORDERS - ISSUED.

- READ:**
1. G.O.MsNo.71, Law (LA & J-Home Court.A2) Department, dated 18.10.2021, Government of Telangana.
 2. High Court's Proceedings in Order Roc.No.3573/2021-B.Spl, dated 15.11.2021.
 3. High Court's Order Roc.No.9220/2022-B.Spl., 23.03.2022
 4. High Court's Proceedings in Order Roc.No.3573/2021-B.Spl, dated 04.07.2022.
 5. High Court's Proceedings in Order Roc.No.3573/2021-B.Spl, dated 06.09.2022.
 6. High Court's Proceedings in Order Roc.No.3573/2021-B.Spl, dated 27.12.2022.
 7. High Court's Circular Roc.No.5523/WRC, dated 25.11.2003.
 8. Letter Roc.No.952/2021-23/TSJA-Sec'bad, dated 04.03.2023 from the Director, Telangana State Judicial Academy, Secunderabad.

ORDER ROC.NO.3573/2021-B.SPL., DATED:17.03.2023

The High Court is pleased to pass the following order:

The following **30** (out of 65) Junior Civil Judges (Batch-II) are hereby nominated to undergo **3rd Spell of Basic Training** at Telangana State Judicial Academy, Secunderabad from **25.03.2023** (Saturday) to **31.05.2023** (Wednesday) (**including one week summer vacation permission**). The nominated officers are directed to handover charge of their post(s) to the officers mentioned against their names in Column No.3, and proceed to report at Telangana State Judicial Academy, Secunderabad at **8:30 a.m., on 25.03.2023** to attend the said Basic Training.

SL. NO.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	PRESIDING OFFICER OF THE COURT PLACED AS FULL ADDITIONAL CHARGE
(1)	(2)	(3)
1.	Ms. Rallabandi Santhilatha, Spl. Judicial Magistrate of First Class for trial of cases under Telangana Prohibition and Excise Act -cum- V Addl. Junior Civil Judge, Khammam.	II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class, Khammam.
2.	Sri Mohammad Asadulla Shareef, Junior Civil Judge -cum- Judicial Magistrate of First Class, Luxettipet, Mancherial District.	Special Judicial Magistrate of First Class for trial of cases under Prohibition and Excise Act -cum- III Additional Junior Civil Judge, Mancherial.
3.	Sri Aravapalli Krishna Thej, Additional Junior Civil Judge -cum- Additional Judicial Magistrate of First Class, Husnabad, Siddipet District.	Prl. Junior Civil Judge -cum- Judicial Magistrate of First Class, Husnabad, Siddipet District.

4.	Smt. Ch. Narmada, Additional Junior Civil Judge-cum-Additional Judicial Magistrate of First Class (Juvenile Court), Jangaon.	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Jangaon.
5.	Ms. Boddikurapati Sai Naga Suma Bala, I Additional Junior Civil Judge-cum- I Additional Judicial Magistrate of First Class, Miryalguda, Nalgonda District.	II Additional Junior Civil Judge -Cum- II Additional Judicial Magistrate of First Class, Miryalguda, Nalgonda District.
6.	Ms. Paladugula Alekhya, I Addl. Junior Civil Judge -cum- I Addl. Judicial Magistrate of First Class, Huzurabad, Karimnagar District.	II Addl. Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class, Huzurabad, Karimnagar District.
7.	Smt. Arramraju Sucharitha, VI Assistant Judge, City Civil Court, Hyderabad.	VIII Assistant Judge, City Civil Court, Hyderabad.
8.	Sri Jithendar Thoutam, I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Jagtial.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Jagtial.
9.	Smt. S.Shirisha, Junior Civil Judge -cum- Judicial Magistrate of First Class, Atmakur Wanaparthy District.	II Additional Junior Civil Judge-cum- II Additional Judicial Magistrate of First Class (Juvenile Court), Wanaparthy.
10.	Smt. Farheen Begum, Junior Civil Judge -cum- Judicial Magistrate of First Class, Kosigi, Narayanpet District.	Additional Junior Civil Judge-cum- Additional Judicial Magistrate of First Class (Juvenile Court), Narayanpet.
11.	Sri Vaddi Hari Kumar, Junior Civil Judge -cum- Judicial Magistrate of First Class, Pargi, Vikarabad District.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Vikarabad.
12.	Sri Ankit Sarwa, XII Metropolitan Magistrate -cum- Junior Civil Judge -cum- Judicial Magistrate of First Class, Hyderabad.	VII Metropolitan Magistrate-cum-Junior Civil Judge-cum-Judicial Magistrate of First Class, Hyderabad will be full additional charge from 25.03.2023 to 28.03.2023. & XI Metropolitan Magistrate-cum-Junior Civil Judge-cum-Judicial Magistrate of First Class, Hyderabad will be full additional charge from 29.03.2023 to 31.05.2023.
13.	Sri R.V.S.S. Midhun Teja, II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class, Kollapur, Nagarkurnool District.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Kollapur.
14.	Smt. Shreewani Kasullah, Special Judicial Magistrate of First Class for trial of Cases under Telangana Prohibition and Excise Act -cum- II Additional Junior Civil Judge, Nalgonda.	Prl. Junior Civil Judge- cum- Judicial Magistrate of First Class (Juvenile Court), Nalgonda.
15.	Sri Nagularapu Keerthi Simha, VII Assistant Judge, City Civil Court, Hyderabad.	IX Assistant Judge, City Civil Court, Hyderabad.

16.	Ms. Jyothsna Gunti, I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class, Court, Kollapur, Nagarkurnool District.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Kollapur.
17.	Sri D.Ganesh, I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class, Godavarikhani, Peddapally District.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Godavarikhani, Peddapally District.
18.	Ms. Jyothirmmai Kakumani, III Metropolitan Magistrate (Mobile Court and M.V. Act), Hyderabad.	IV Metropolitan Magistrate (Mobile Court under M.V.Act), Hyderabad.
19.	Smt. Bollepally Sadhana, XXII Assistant Judge, City Civil Court, Hyderabad.	XX Assistant Judge, City Civil Court, Hyderabad,
20.	Smt. Himabindu Mudavath, Principal Junior Civil Judge -cum- IV Additional Metropolitan Magistrate, Uppal at L.B.Nagar, Medchal-Malkajgiri District.	I Additional Junior Civil Judge-cum-V Additional Metropolitan Magistrate, Medchal-Malkajgiri District Uppal at L.B. Nagar.
21.	Sri Bathala Ravikumar, I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class, Wanaparthy.	II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class (Juvenile Court), Wanaparthy.
22.	Sri Arava Praveen, II Additional Junior Civil Judge -cum- XIII Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Kukatpally.	Principal Junior Civil Judge-cum-XI Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Kukatpally.
23.	Sri G.Sai Sharath, II Additional Junior Civil Judge -cum- VI Additional Metropolitan Magistrate, Uppal at L.B.Nagar, Medchal-Malkajgiri District.	I Additional Junior Civil Judge-cum-V Additional Metropolitan Magistrate, Uppal at L.B. Nagar, Medchal-Malkajgiri District.
24.	Smt. B.Kalpana, I Additional Junior Civil Judge -cum- Special Judicial Magistrate of First Class (Mobile) Court, Medak.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Medak.
25.	Smt. Revathi .B, XXI Assistant Judge, City Civil Court, Hyderabad.	XIX Assistant Judge, City Civil Court, Hyderabad.
26.	Smt. Rajitha Gopu, X Metropolitan Magistrate -cum- Junior Civil Judge -cum- Judicial Magistrate of First Class, Hyderabad.	VIII Metropolitan Magistrate -Cum- Junior Civil Judge -cum- Judicial Magistrate of First Class, Hyderabad.
27.	Smt. Moola Swathi Goud, I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class, Manthani, Peddapally District.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Manthani, Peddapally District.
28.	Sri Kotha Ravi, III Additional Junior Civil Judge -cum- III Additional Metropolitan Magistrate, Rangareddy District at L.B.Nagar.	Judicial Magistrate of First Class-Special (Mobile) PCR Act, Rangareddy-cum-IV Additional Metropolitan Magistrate-cum-IV Additional Junior Civil Judge, Rangareddy District at LB Nagar.

29.	Smt. D. Upanishadwani, I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Mancherial.	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Mancherial,
30.	Smt. K.Dhana Lakshmi, Junior Civil Judge -cum- Judicial Magistrate of First Class, Andole at Jogipet, Sangareddy District.	I Addl. Junior Civil Judge-cum-I Addl. Judicial Magistrate of First Class, (Juvenile Court), Sangareddy.

The officers mentioned in Column No.3, will be full additional charge of the post and also the post(s) for which the nominated officers are holding full additional charge if any, during the period of absence of the above said officers while undergoing basic training.

In case, the officers mentioned in column number 3, are either on leave or not available for any other reason, the concerned Prl. District and Sessions Judge/Unit Head, shall make alternative incharge arrangements and intimate the same to the High Court.

On return from the said Basic Training Programme, the officers mentioned in Column No.2 will assume charge of their regular post and also the post(s), if any, for which they are holding full additional charge from the officers mentioned in Column No.3.

Further, the officers mentioned in Column No.3 are hereby directed to conduct Court Proceedings of the FAC Court(s) atleast once in a week vide High Court's Circular 7th read above.

The above nominated Junior Civil Judges will be under the control of Director, Telangana State Judicial Academy, Secunderabad while undergoing training at Academy.

- NOTE:**
1. The proceedings placed in the High Court's Web Site <https://tshc.gov.in>. The downloaded copy from the web site is valid for relieving duty and reporting to the training programme at Telangana State Judicial Academy, Secunderabad.
 2. **The nominated officers are entitled only for actual journey time.**


REGISTRAR (VIGILANCE)

To

1. The Officers and In-charge Officers concerned.
2. The Registrar General and all other Registrars, High Court for the State of Telangana.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Chief Judge, City Civil Court, Hyderabad.
5. The Metropolitan Sessions Judge, Hyderabad
6. The Chief Judge, City Small Causes Court, Hyderabad.
7. The Principal Special Judge for C.B.I. Cases, Hyderabad.
8. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.

9. **THE PRINCIPAL DISTRICT AND SESSIONS JUDGES / I ADDITIONAL DISTRICT AND SESSIONS JUDGES / THE DISTRICT TREASURY OFFICERS:**

- | | | |
|----------------|------------------------|---------------|
| 1) Mancherial | 2) Karimnagar | 3) Jagtial |
| 4) Peddapally | 5) Khammam | 6) Wanaparthy |
| 7) Narayanpet | 8) Nagarkurnool | 9) Sangareddy |
| 10) Medak | 11) Siddipet | 12) Nalgonda |
| 13) Rangareddy | 14) Medchal-Malkajgiri | 15) Vikarabad |
| 16) Jangaon | | |

10. The Pay and Accounts Officer, Hyderabad.

11. The District Treasury officer, Rangareddy District, Exhibition Grounds, Nampally, Hyderabad

12. The District Treasury Officer, Shamirpet, Medchal-Malkajgiri District.

13. **THE SECTION OFFICERS :**

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|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |

High Court for the State of Telangana at Hyderabad.

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